

1	2	3	4	5
6	Haryana	10.98	117.12	—
7	Himachal Pradesh	335.79	340.11	—
8	Jammu & Kashmir	—	748.95	1170.02
9	Jharkhand	—	178.01	—
10	Karnataka	118.31	753.77	940.15
11	Kerala	272.84	252.02	—
12	Madhya Pradesh	264.49	420.27	—
13	Maharashtra	3843.86	1086.07	—
14	Meghalaya	—	—	139.59
15	Mizoram	—	—	34.67
16	Nagaland	—	65.11	—
17	Orissa	335.84	373.03	648.92
18	Punjab	—	156.89	263.33
19	Rajasthan	374.52	1095.50	190.91
20	Tamilnadu	1394.63	673.20	666.84
21	Tripura	—	104.36	92.80
22	Uttar Pradesh	569.42	766.46	1215.80
23	Uttaranchal	—	182.00	—
24	West Bengal	23.88	471.50	—
25	Dadra & Nagar Haveli	4.74	4.00	—
TOTAL		13883.99	9962.94	9151.91

Activities of National Wasteland Development Board

58. SHRI M.A.M. RAMASWAMY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of activities of the National Wasteland Development Board in the country;

(b) whether the target fixed by this Board for the Ninth Plan period has been achieved;

(c) if so, the details thereof;

(d) if not, the reasons therefor; and

(e) the details of projects sanctioned or likely to be taken by this board in each State during the Tenth Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA): (a) The National Wasteland Development Board (NWDB) was constituted in 1985 under the Ministry of Environment & Forests with the mandate to identify, classify and develop wastelands in the country. It was transferred to Ministry of Rural Development as Department of Wasteland Development in July 1992 alongwith the programme under implementation *i.e.* Integrated Wastelands Development Programmes (IWDP). The Department was renamed as Department of Land Resources (DoLR) in 1999. The DoLR is implementing three major Area Development Programmes on watershed basis namely Drought Prone Areas Programme (DPAP), Desert Development Programme (DDP) and Integrated Wastelands Development Programme (IWDP) for drought proofing, desert development in identified blocks and wasteland development in the remaining areas respectively.

(b) to (d) the programme-wise targets and achievements during 9th Plan are as given below:—

Scheme	Targets	Achievements	
	Financial (Rs. in crores)	Financial (Rs. in crores)	Physical (in lakh ha.)
IWDP	1149.00	962.27	35.798
DPAP	705.00	668.26	44.935
DDP	540.00	519.80	24.770
Total	2394.00	2150.33	105.503

The overall achievement during 9th Plan is 89.83%. Under-utilisation of funds during the 9th Plan was because (i) the grounding of projects under the new guidelines of watershed development, which envisaged a high level of community participation for planning, implementation, monitoring etc. of the projects took time. The development of community organisations and institutional mechanisms like watershed association, watershed committee, watershed development team, self-help group, user group etc. is a time consuming process and caused delay in take of of the projects, (ii) the cuts imposed by the Ministry of Finance in the budget outlay of the Department were quite substantial and led of lower release of funds, (iii) the funds earmarked for North East States could not be fully released due to non-submission of proposals and poor fund absorption capacity.

(e) The State-wise and Programme-wise projects sanctioned is given at Statement to I to III (see below). The programme-wise targets and achievements during 10th Plan are as given below:—

Scheme	Targets		Achievements (up to 29.11.04)	
	Financial (Rs. in crores)	Financial (Rs. in crores)	Financial (Rs. in crores)	Physical (in lakh ha.)
IWDP	1800.00		875.73	21.752
DPAP	1500.00		744.69	37.815
DDP	1100.00		542.35	23.820
Total	4400.00		2162.77	83.387

Up to 22.11.2004, about 50% of the funds earmarked for 10th Plan have been utilized. Efforts, will be made to utilise rest of the amount by the end of the 10th Plan.

Statement I

**Projects sanctioned under IWDP Programme
During Tenth Plan Period (Till 29.11.2004)**

Sl. No.	State	2002-2003		2003-2004		2004-2005		Total Projects	Total Area (in ha)
		No. of Project	Area (in ha)	No. of Project	Area (in ha)	No. of Project	Area (in ha)		
1	2	3	4	5	6	7	8	9	10
1	Andhra Pradesh	2	12000	10	60000	10	60000	22	132000
2	Bihar			9	45000	9	45000	18	90000
3	Chhattisgarh			8	40000	9	45000	17	85000
4	Goa			2	10000	0	0	2	10000
5	Gujarat			11	57500	9	45000	20	102500
6	Haryana			4	20000	4	15000	8	35000
7	Himachal Pradesh			8	43000	2	15000	10	58000
8	Jammu & Kashmir			1	5000	4	19000	5	24000
9	Jharkhand			6	33000	4	20000	10	53000
10	Karnataka	1	6448	9	45000	10	50000	20	101448
11	Kerala			3	15000	0	0	3	15000
12	Maharashtra			9	45000	10	50000	19	95000

	1	2	3	4	5	6	7	8	9	10
13 Madhya Pradesh	1		7972		16	87000	14	60000	31	154972
14 Orissa					7	38000	9	45000	16	83000
15 Punjab						4	15000	4	15000	
16 Rajasthan					9	45000	9	45000	18	90000
17 Tamil Nadu					11	55000	10	51025	21	106025
18 Uttar Pradesh					13	65000	13	65000	26	130000
19 Uttaranchal	4		22063		3	16000	6	34400	13	72463
20 West Bengal					2	10000	4	13820	6	23820
TOTAL	8		48483		141	734500	140	693245	289	1476228
1 Arunachal Pradesh	8		54171		10	32000			18	86171
2 Assam	15		90432		14	84000	20	100000	49	274432
3 Manipur	6		44500		5	30000			11	74500
4 Meghalaya					7	28000			7	28000
5 Mizoram	5		40685		5	40000			10	280685
6 Nagaland	7		57250		5	40000	5	40000	17	137250
7 Sikkim					3	18000			3	18000
8 Tripura									0	0
TOTAL	41		287038		49	272000	25	140000	115	699038
G. TOTAL	49		335521		190	1006500	165	833245	404	2175266

Statement II**DROUGHT PRONE AREAS PROGRAMME**

*Number of Projects Sanctioned During Tenth Plan Period
(till 29.11.2004)*

Sl. States No.	2002-03	2003-04	2004-05	Total
1. Andhra Pradesh	291	287	287	865
2. Bihar	60	60	68	188
3. Chhattisgarh	116	116	116	1053
4. Gujarat	241	250	250	741
5. Himachal Pradesh	50	40	40	130
6. Jammu & Kashmir	66	66	66	871
7. Jharkhand	164	200	200	564
8. Karnataka	221	227	227	675
9. Madhya Pradesh	265	269	269	803
10. Maharashtra	300	296	303	899
11. Orissa	160	146	146	452
12. Rajasthan	113	96	96	305
13. Tamil Nadu	144	160	160	464
14. Uttar Pradesh	158	160	160	478
15. Uttaranchal	97	90	90	277
16. West Bengal	32	72	72	277
TOTAL	2478	2535	2550	7563

NOTE: A project generally covers an area of 500 hectares of land.

Statement-III**DESERT DEVELOPMENT PROGRAMME**

*Number of Projects Sanctioned During Tenth Plan Period
(till 29.11.2004)*

Sl. No.	Name of the State	2002-03 8th Batch	2002-03 Hariyali (I)	2003-04 (Hariyali II)	2004-05 Total
1.	Andhra Pradesh	110	110	110	330
2.	Gujarat	277	298	298	873
3.	Haryana	121	118	118	357
4.	Himachal Pradesh	73	49	38	160
5.	Jammu and Kashmir	77	41	40	158
6.	Karnataka	165	166	166	497
7.	Rajasthan	779	780	830	2389
TOTAL		1602	1562	1600	4764

NOTE: A project generally covers an area of 500 hectares of land.

Funds disbursement by banks under SJGSY

59. SHRI RAJ MOHINDER SINGH MAJITHA:
SHRI RAM JETHMALANI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government have earmarked an amount of Rs. 2,507.67 crores to be disbursed by the banks during the year 2004-2005 under Swarn Jayanti Gram Swarojgar Yojana.

(b) if so, whether any amount has also been earmarked for disbursement from the said amount among various States of the country;

(c) if so, the details of amount fixed for disbursement, State-wise; and

(d) the amount of loan given to each State during the first six months of the financial year?